

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. No. 705/95

Date of Order: 16.6.95.

Between:

1. Veerabhadra Rao
2. Ch. Janakiram
3. T. Amrutha Lal
4. M. Sittaramiah
5. Y. K. Prasad
6. Ch. S. S. Vankar Rao
7. Y. Satyanarayana
8. M. Suryanarayana
9. P. R. S. Prasad Rao
10. N. Shyam Prasad
11. I. Satyanarayana
12. S. V. N. S. Sairam
13. S. Satyanarayana
14. M. Kurma Rao
15. K. Dala Prasad
16. Rinni Veeru Vankata Subba Rao



And

...Applicants

1. The Superintendent of Post Offices, Kakinada Division, Kakinada, E.G. District.
2. The Superintendent, R.M.S, Visakhapatnam.
3. Senior Superintendent of Post Offices, Shimavaram Division, Shimavaram, W.G. District.
4. The Post Master General, Visakhapatnam.
5. The Post Master General, Vijayawada.
6. The Chief Post Master General, Andhra Pradesh, Hyderabad.
7. Director General (Postal), C.G.O. Complex, New Delhi.

...Respondents.

Counsel for the Applicant : Mr. N. Saida Rao

Counsel for the Respondents : Mr. N. V. Ramana, Addl. CGSC.

CBRAM:

THE HON'BLE SHRI A. G. GORTHU : MEMBER (A)

contd...

13/9/97

Handwritten signature and initials.

1. The result, this is allowed with a direction to recommend to grant the applicants the same benefits, as given in the afore-stated OAs. The above directions should be completed within a period of three months from the date of promulgation of this order. No costs.

RECEIVED TO BE TRUE COPY
Basanth Kumar
 Date: 22/10/71
 Deputy Registrar (J)
 Hyderabad

Sd/-x
 DEPUTY REGISTRAR(J) x

1. The Superintendent of Post Offices, Kakinada Division, Kakinada, S.G. District.
2. The Superintendent, R.M.S., Visakhapatnam.
3. Senior Superintendent of Post Offices, Bhimavaram Division, Bhimavaram, S.G. District.
4. The Postmaster General, Visakhapatnam.
5. The Postmaster General, Vijayawada.
6. The Chief Postmaster General, Andhra Pradesh, Hyderabad.
7. Director General (Postal), C.S.O. Complex, New Delhi.
8. One copy to Mr. N. Srida Rao, Advocate, 15-II, C.P.R.A. Quarters, Secunderabad, Hyderabad.
9. One copy to Mr. N.V. Ramana, Addl. CGSC, CAT, Hyderabad.
10. One copy to Library, CAT, Hyderabad.
11. One spare copy.

YLKR



B.A. 1992

U
Ar

AIR
G-11
14

Date : 23.5.1996

From :
S.V.V.S.N.Murthy, S/o.S.Ramaiah,
S.D.I(P), R.C.Puram Sub Division,
Ramachandrapuram H.P.O.,
East Godavary District.

~~Respectable~~

To :
The Chief Post Master General,
A.P.Circle,
HYDERABAD.

Respected Sir,

Sub : Productivity Linked Bonus - Payment to
RTP Postal Asst. S.V.V.S.N.Murthy.

Ref : Judgement delivered by Hon'ble CAT, Ernakulam
Bench in O.A.No.171/89, and Hyderabad Bench in
O.A.611/94 and O.A.No.912/95.

I submit that I was appointed as Postal Assistant (RTP) in 1983 and worked as such till I was regularised during 1989. I have been working on par with regular postal Assistant ever since my appointment as R.T.P. Postal Assistant.

There are several Judgements delivered by Benches of Hon'ble Central Admn.Tribunal in respect of paying productivity linked bonus recently ending with the judgement of Hyderabad in O.A.No.312/95 dt.15.3.1995, supported by judgement of Ernakulam Bench in O.A.No.171/89 directing payment of productivity linked Bonus to RTP staff on par with regular staff in O.A.No.611/94 was filed by one Sri T.Diwakarbabu Postal Asst. from Anantapur, Division. It is also learnt that the arrears of productivity linked bonus were paid in several postal and Telecom Divisions.

I submit that I am also similarly placed as RTP Staff working in Ernakulam and ~~xx~~ Anantapur Divisions and the fore covered by the judgements. I therefore, request you, sir, to immediately order payment of productivity linked Bonus on par with regular staff during the years 1983 to 1989 in due respect to the judgements mentioned above as I am entitled.

Yours faithfully,
Sd/-xxxx,

(S.V.V.S.N.MURTHY)
SDI(P), R.C.Puram Sub Divn.
Ramachandrapuram HPO.,
E.G.District.

// TRUE COPY //

18

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :
HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO. 1516/97

DATE OF ORDER : 17-02-1998

BETWEEN :

S.V.V.S.N. MURTHY

... APPLICANT

AND

1. The Superintendent of Post Office,
Kakinada Division, Kakinada.
2. The Post Master General,
Vishakapatnam.
3. The Chief Post Master General,
A.P. Circle,
Hyderabad.

... RESPONDENTS

COUNSEL FOR THE APPLICANTS : SHRI K. VENKATESWARA RAO

COUNSEL FOR THE RESPONDENTS : SHRI N.R. DEVARAJ, SR. CGSC

- - - - -

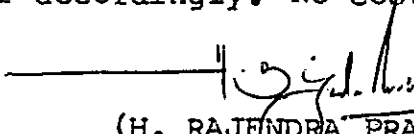
CORAM :

THE HON'BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

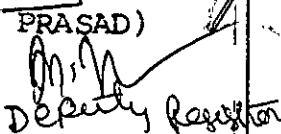
(ORDER PER HON'BLE SHRI H. RAJENDRA PRASAD)

The Applicant was initially appointed as R.T.P. Postal Assistant in November, 1983 and his services were regularised in March, 1989. He claims in this OA the relief of grant of Productivity-linked-Bonus for the period he worked as R.T.P. Postal Assistant. The Applicant is relying mainly on OA 171/89 of Ernakulam Bench, in claiming the relief. It is, however, submitted by Mr V. Rajeswara Rao that the Department, i.e., the Respondents carried the matter in appeal ~~to~~ and the Supreme Court allowed the SLP ~~appeal~~ by setting aside the judgement referred to ^{Supra} among others.

In view of the above fact, the OA is dismissed at admission stage and disposed of accordingly. No costs.


(H. RAJENDRA PRASAD)
MEMBER (A)

DATED : THIS 17th February, 1998
(DICTATED IN OPEN COURT)


Deputy Registrar

O.A.1516/97.

To

1. The Superintendent of Post Offices,
Kakinada Division, Kakinada.
2. The Postmaster General, Visakhapatnam.
3. The Chief Postmaster General,
A.P.Circle, Hyderabad
4. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to D.R.(A) CAT.Hyd.
8. One spare copy.

pvm.

23-2-98

I Court

TYPED BY
COMPAKED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 17-2-1998

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

in

O.A.No. 1516/97

T.A.No. (W.P.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed. at the admission stage

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

